

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3478
TO BE ANSWERED ON 16.03.2018

Plastic Waste Management

3478. SHRI S.P.MUDDAHANUME GOWDA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has replaced/amended certain rules relating to plastic waste management;
- (b) if so, the details thereof;
- (c) whether the producers responsibility is likely to be enforced under the new rules both in urban and rural areas;
- (d) if so, the details thereof; and
- (e) whether the new rules integrate informal sector waste collectors like junk/ scrap dealers, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

(a) and (b) The Ministry, based on several representations received from various stakeholders has constituted a committee on issues/challenges faced with respect to the implementation of Plastic Waste Management Rules, 2016 and Solid Waste Management Rules, 2016.

(c) and (d) Under Plastic Waste Management Rules, 2016, the Rule 9(1) mandates the producers to work out modalities for waste collection system based on the principle of Extended Producers Responsibility involving the State Urban Development Departments, either individually or collectively, through their own distribution channel or through the local body concerned. Further, the Rule 9(2) mandate Producers, Importers and Brand Owners for collection of used multi-layered plastic sachet or pouches or packaging, who introduces such products in the market. The Rules prescribe them to establish a system for collecting back the plastic waste generated due to their products.

(e) The Rules mandate the local body for setting up, operationalisation and co-ordination of the waste management system inter-alia by engaging civil societies or groups working with waste pickers. The Rules also prescribe the waste generators not to litter plastic waste and ensure segregated storage of waste at source and hand it over to the urban local body or registered waste pickers' or registered recyclers or waste collection agencies.
